raising your voice? Were you ever a. Member of this House? You were never a Member of this House. (7n-terruptions).

MR. CHAIRMAN: I think it was the hon. Speaker in the other House who said—I hope the report in the newspaper was correct—that if the hon. Members of that House—I am not saying anything about it except what is reported—wanted to have a wrestling match, he will arrange it. I think I am of the same opinion for Members of this House also. I think at the moment I have ruled that I shall discuss it with my Vice-Chairman and see. Now I think we will pass on to the next question.

## श्री रामेश्वर सिंहः श्रीमन, हमारे सवाल का जवाय . . .

MR. CHAIRMAN: You can repeat that question in the next week and we will get an answer. (*Interruptions*) Now we will pass on to the next question.

\*142. [The questioners. (Shri S. Kumaran and Shri Bhupesh Gupta) were absent. For answer vide col. 36 infra].

## Daily Wares employees in the Telephone Exchange at Pusa Road

- \*143. SHRI ROSHAN LAL; Will the Minister of COMMUNICATIONS be pleased to state:
- (a) what Is the number of employees engaged on daily wages ia different categories in the Telephone Exchange, Pusa Road, New Delhi together with the period of service in each case;
- (b) what Is the criteria for regularising the services of the employees who are working on daily wages; and
- (c) whether Government, have received any representation in this regard; if not, what action Government have taken or propose to take in the matter?

THE MINISTER OF COMMUNICATIONS (SHRI C. M. STEPHEN):

(a)	Casual Mazdoors	233
	Casual Carpenters	4
	Casual Wiremen	5

These casual workers have been employed for periods ranging from 24 months to about 10 years. The employment is not of regular nature and as such the periods only indicate the total duration including the broken periods. Particulars regarding each case are being collected.

(b) The daily wage mazdoors become eligible for recruitment against regular Group 'D' posts if they have worked for 245 days per year in two consecutive years with the Department. For recruitment against the post of Lineman, the daily wage mazdoor should have worked in a construction party for a period of 365 days. These are only the eligibility conditions.

Actual recruitment is based on the availability of posts.

(c) Individual representations are being received and are dealt with on their merits and the candidates are replied suitably.

## Charter of demands of students of the National School of Drama

•144. SHRI SYED SHAHEDULLAH: SHRIMATI KANAK MUK-HERJEE:!

Will the Minister of EDUCATION be pleased to state:

(a) whether it is **a** fact that the students union of the National School of Drama presented a memorandum in support of its charter of demands to him on the 7th April, 1980:

The question was actually asked on the floor of the House by Shrimati <sup>1</sup> Kanak Mukherjee.